

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Orient Spa Limited

Sr No	Particulars	Details
1	Name of corporate debtor	Orient Spa Limited
2	Date of incorporation of corporate debtor	9 th January, 2008
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Gujarat, India under the Companies Act, 1956
4	Corporate identity number of Corporate Debtor	U85100GJ2008PLC052614
5	Address of the registered office and principal office (if any) of corporate debtor	Cambay Square, Plot No. X-24, GIDC Electronics Estate, Sector 25 Gandhinagar Gujarat 382044
6	Date of Closure of Insolvency Resolution Process	28 th June, 2020
7	Liquidation commencement date of corporate debtor	29 th June, 2020
8	Name and registration number of the insolvency professional acting as liquidator	Vikash Gautamchand Jain IBBI/IPA-001/IP-P00354/2017-18/10612
9	Address and e-mail of the liquidator, as registered with the Board	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email – ca.vikasjain1@icai.org
10	Address and e-mail to be used for correspondence with the liquidator	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email - cirp.orient@gmail.com
11	Last Date for Submission of Claims	27 th July, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Orient Spa Limited** on 29th June, 2020 under section 33 of the code.

The stakeholders of **Orient Spa Limited** are hereby called upon to submit their claims with proof on or before 27th July, 2020 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The Prescribed forms could be downloaded by visiting the website :- <https://ibbi.gov.in/home/downloads> (**Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2017**)

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 1st July, 2020

Place: - Ahmedabad


Vikash Gautamchand Jain
Liquidator of Orient Spa Limited

Vikash Gautamchand Jain
Insolvency Professional
IBBI/IPA-001/IP-P00354/2017-18/10612